

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:347

ANSWERED ON:02.12.2004

RECOMMENDATION OF NARESH CHANDRA COMMITTEE ON AIR SAFETY

Shiwankar Shri Maha Deo Rao;Yadav Shri Parasnath

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Naresh Chandra Committee has submitted its report on air safety to the Government;
- (b) if so, the details thereof;
- (c) whether there is any proposal to construct halipad in some districts of the country;
- (d) if so, the total number of districts included under this scheme initially;
- (e) the names of the places in these districts selected by the Government for constructing halipads; and
- (f) the assistance likely to be provided by the Government under this scheme?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)and (b): Yes, Sir. The Naresh Chandra Committee has submitted its report which contains, inter-alia, its recommendations on safety regulation.

The recommendations are briefly as under:-

- (i) DGCA may continue to be vested with the aviation safety function.
- (ii) The existing rules and regulations governing aviation safety may be reviewed with a view to bringing them upto date.
- (iii) A process of meaningful and transparent consultations with stakeholders in regard to safety related decisions should be initiated.
- (iv) DGCA should be strengthened and restructured.
- (v) The responsibility of Licensing of ATCOs may be vested with DGCA.
- (vi) Surveillance of aerodromes including air navigator facilities and systems by DGCA.
- (vii) Certification and surveillance of satellite based augmentation system (SBAS) by DGCA.

(c), (d), (e) and (f): The Government at present do not have any proposal to construct helipads in any State.